



NUALS MUN
2026
BROCHURE

A LETTER FROM THE ORGANISING COMMITTEE

DEAR DELEGATES,

It is with great excitement that we present the fifth edition of NUALS Model United Nations, scheduled to be held on the 27th, 28th, and 29th of March 2026. Over the years, NUALS MUN has grown into one of the most distinguished conferences in the southern circuit. What began as an ambitious initiative on our campus has steadily evolved into a platform known for rigorous debate, engaging committees, and a commitment to academic excellence.

As we step into our fifth edition, we do so with renewed purpose. This year, we aim not only to continue the standards set by our predecessors but to build upon them creating a conference that is intellectually challenging, professionally enriching, and truly memorable.

We look forward to welcoming delegates from across the country to our campus in Kochi for three days of meaningful dialogue, strategic deliberation, and collaborative diplomacy. Beyond the resolutions and speeches, NUALS MUN 2026 seeks to foster conversations that matter and connections that endure.

We eagerly await your presence and the perspectives you will bring to our committees.

With warm regards,
The Organising Committee
NUALS MUN 2026

NUALS MUN

A LEGACY

The inception of NUALS MUN arose from the desire of NUALSians to cultivate and uphold a culture of diplomacy, debate, and principled leadership. Conceived as a structured platform for aspiring diplomats, it is grounded in the values of thoughtful discourse, collaboration, and effective communication.

NUALS MUN aims to provide participants with the opportunity to strengthen their leadership and analytical abilities, engage critically with contemporary global issues, and approach complex questions with clarity and balance. Through rigorous debate and constructive dialogue, it seeks to shape individuals who are informed, articulate, and prepared to contribute meaningfully to the wider global community.

The National University of Advanced Legal Studies (NUALS) is among India's leading legal institutions. Established under Act 27 of 2005 of the Kerala State Legislature, it is one of the twenty-six National Law Universities in the country and the only such institution in the State of Kerala. The University is a member of the Association of Indian Universities (AIU) and is recognised by the University Grants Commission under Sections 2(f) and 12B of the UGC Act. Under the leadership of Professor (Dr.) G.B. Reddy, Vice-Chancellor, and Dr. Lina Acca Mathew, Registrar, NUALS is committed to delivering rigorous legal education and professional training of the highest standard.

In less than two decades, the University has established a strong academic reputation through a curriculum that integrates foundational legal principles with emerging contemporary concerns. With consistent national and international recognition, NUALS continues to strengthen its standing among India's premier law schools. Its faculty—comprising distinguished scholars and experienced practitioners—mentors students in developing analytical depth, professional competence, and ethical responsibility. Through academic collaborations and global engagement, the University fosters a broad and outward-looking perspective on legal education.

A B O U T N U A L S

ABOUT NUALS MUN

Since its debut in 2019, NUALS MUN has quickly established itself as one of the most prestigious MUN conferences in the southern circuit. Each edition has been a resounding success, with delegates lauding the dynamic committees, thought-provoking debates, and the high level of professionalism that sets NUALS MUN apart. NUALS MUN's assurances of an engaging and authentic experience aren't mere words without weight.

This year, we're introducing committees with contemporary relevance: DISEC, UNSC, CCC, Constituent Assembly, and IP. These committees will be brought to life by our carefully selected Executive Board, ensuring smooth and engaging discussions. As we celebrate our 5th edition, NUALS MUN 2026 is more than just a return it's a step forward in our legacy. We're committed to setting new benchmarks and creating an experience that exceeds our previous successes.

COMMITTEES & THEIR AGENDAS



DISEC

Disarmament and International Security Committee

Deliberation on Cooperative Security Frameworks for the Safeguarding of Strategic International Waterways, Including the Feasibility and Implications of Maritime Demilitarisation.

UNSC

United Nations Security Council

Double Delegation



Deliberation on the Scope of Pre-emptive Self Defence Under Article 51, and its Misuse in Justifying Unlawful Territorial Acquisitions.



CA

Constituent Assembly

Deliberations on Drafting of the Preamble
(Freeze Date: 15 November 1948)

CCC



Continuous Crisis Committee— The Persian Affair

Crisis Committee on the Escalation of Hostilities Following U.S.
Strikes on the Islamic Republic of Iran (Freeze Date: 1 March 2026)



IP

International Press

The Role of Journalists and Photojournalists in International Press

DISEC

Disarmament and International Security Committee



DISEC serves as the bedrock for discussing disarmament and global threats. It operates in a complex tapestry of contemporary challenges, focusing on the intersection between national security and regional stability.

The committee's mandate is to move beyond mere discussion and create a concrete roadmap to combat these transnational threats.

U

United Nations Security Council

Double Delegation



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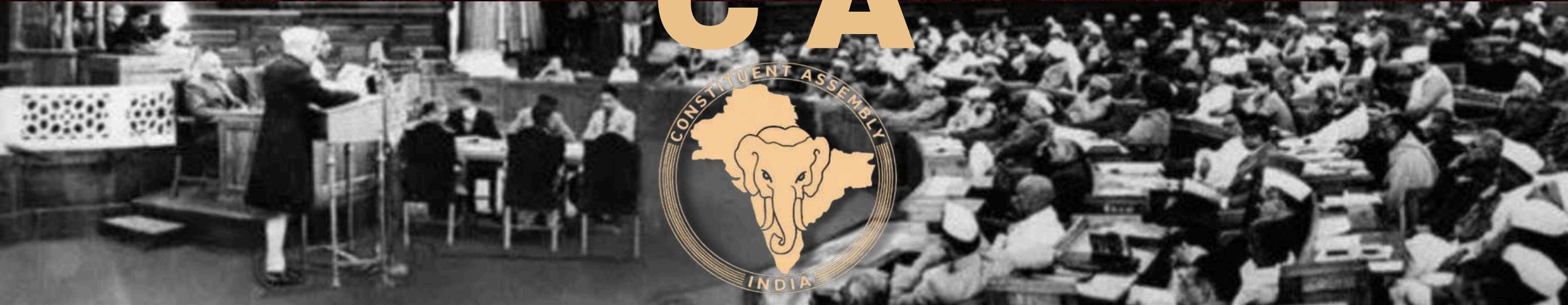
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C

As the only UN body with the power to issue binding resolutions, the UNSC remains the most critical forum for conflict resolution and crisis management.

At this edition of NUALS MUN'26, the delegates must wield their mandates with precision. The task is to look beyond immediate friction and forge a path toward enduring stability in a world that demands decisive leadership.

CA



Constituent Assembly

The Constituent Assembly is a journey back to the birth of a nation's identity, a time when leadership and vision were required to lay the very foundations of law and governance.

Delegates represent the architects of a new order, tasked with reconciling clashing ideologies to draft a document that will stand the test of time. The mandate is to reflect the solemn duty owed to the citizens, ensuring that the resulting framework balances individual rights with collective aspirations.

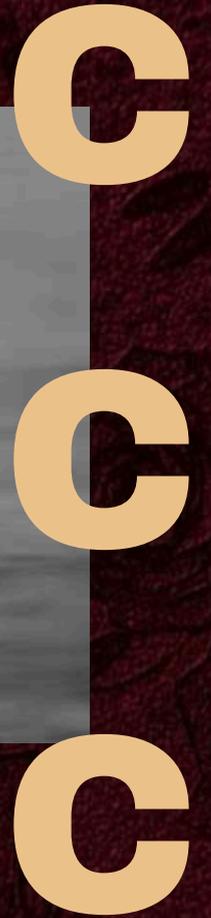


Continuous Crisis Committee— The Persian Affair



Unlike traditional deliberative bodies, this committee operates in a live environment where the landscape can shift with a single directive.

It is a simulation designed for those who can manage individual portfolios and react to real-time escalations without losing sight of the broader objective. Prepare to be challenged, for in a crisis, the only constant is change.



IP International Press



The International Press stands as a vital mirror, comprising both Journalists and Photojournalists. The IP serves as the storytellers who capture the spoken and unspoken narratives of the conference.

In journalism, your role is to serve as the bridge between diplomatic proceedings and the wider audience. For photojournalists, through the lens, you will explore the delicate balance between artistic expression and journalistic integrity.



EXECUTIVE BOARD DISEC



Co-Vice Chair



Abhiram J

Chair



Adv. M Vaibhav Nath

Co-Vice Chair



Shreyash Pandey

**EXECUTIVE BOARD
UNSC**



Chair



Athul Jose Chackiath

Vice Chair



Vibhav Reddy

EXECUTIVE BOARD CA



Co-Chair



Parthiv P Kartha

Co-Chair



Jairam R Prabhu

Vice-Chair



Pramith C Menon

EXECUTIVE BOARD CCC



Co-Chair



Siddharth S

Co-Chair



Smrithi Krishna

Vice-Chair



Shyam S Pillai

EXECUTIVE BOARD IP



Head of Photo-journalism



Karthik Ganesh

Head of Journalism



Devika Vipin



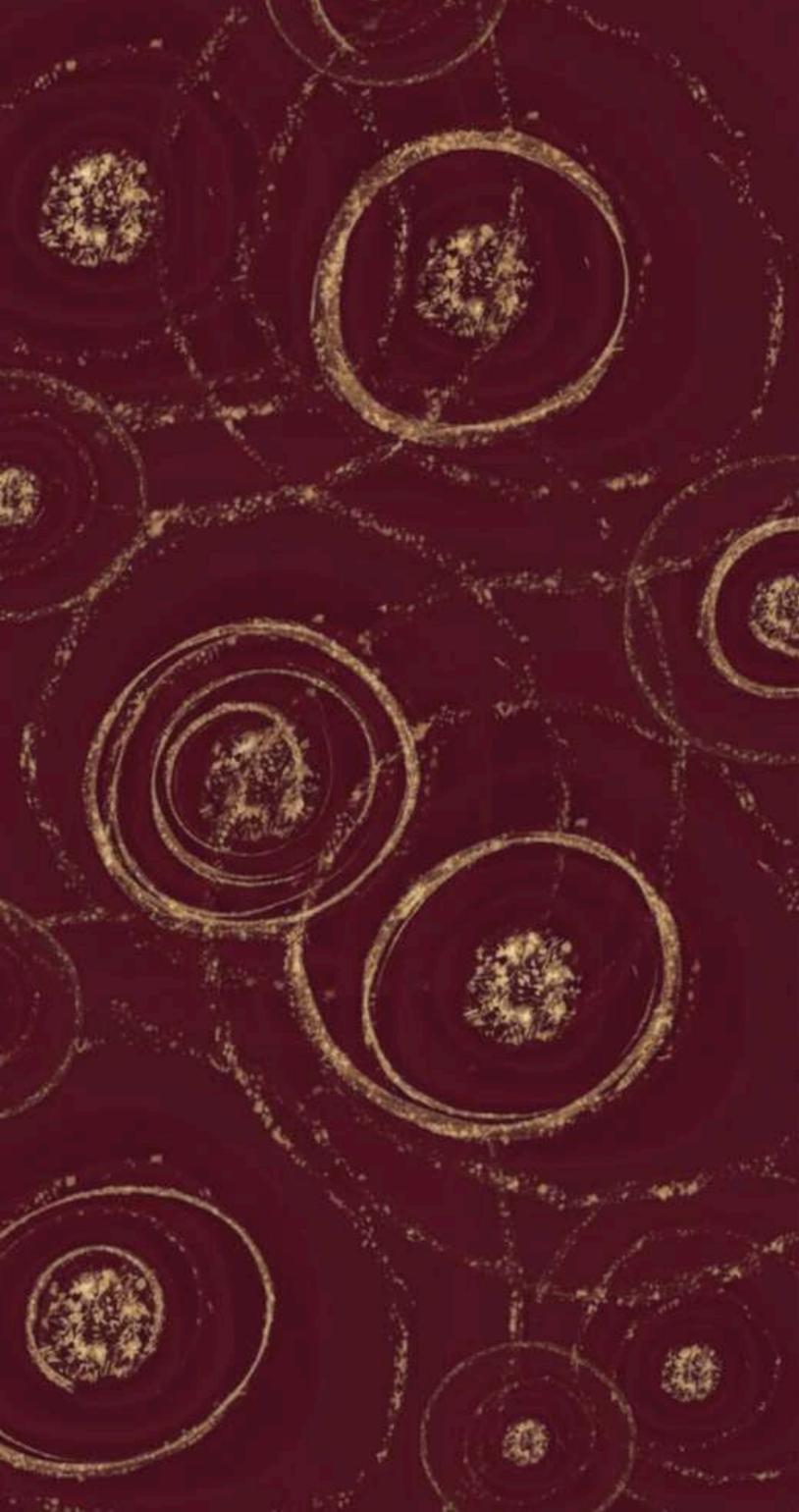
PRIZE POOL

Rs. 80,000/-

In order to qualify as a delegation, a minimum of 10 (ten) members must be registered on behalf of the institution, with the delegation head sending a letter to munsociety@nuals.ac.in intimating the same.

It is compulsory that there be at least one delegate of a delegation in each of the committees, with the contravention or failure to comply with such conditions being sufficient cause to disqualify the delegation.

Delegations outside Kerala have less stringent requirements, with them being able to form delegations with a minimum of 8 (eight) delegates in exceptional circumstances, provided a mail regarding the same has been sent to the NUALS MUN Society and has been approved by the Secretariat.



PAYMENT DETAILS

As you may be aware, the registration fee covers the costs of organising the event. It also helps us in providing an enriching experience to all the attendees. Therefore, we highly value your contribution and participation in this event.

Portfolio allocations shall be communicated to the delegates by email, and additional information regarding accommodation shall be communicated via a separate Google form following your confirmation.

PAYMENT DETAILS

REGISTRATION FEES

Priority Registration

Individual Delegate – 1599 INR
Institutional Delegate – 1499 INR
School Delegate – 1399 INR
School Delegation – 1299 INR

Regular Registration

Individual Delegate – 1799 INR
Institutional Delegate – 1699 INR
School Delegate – 1599 INR
School Delegation – 1499 INR

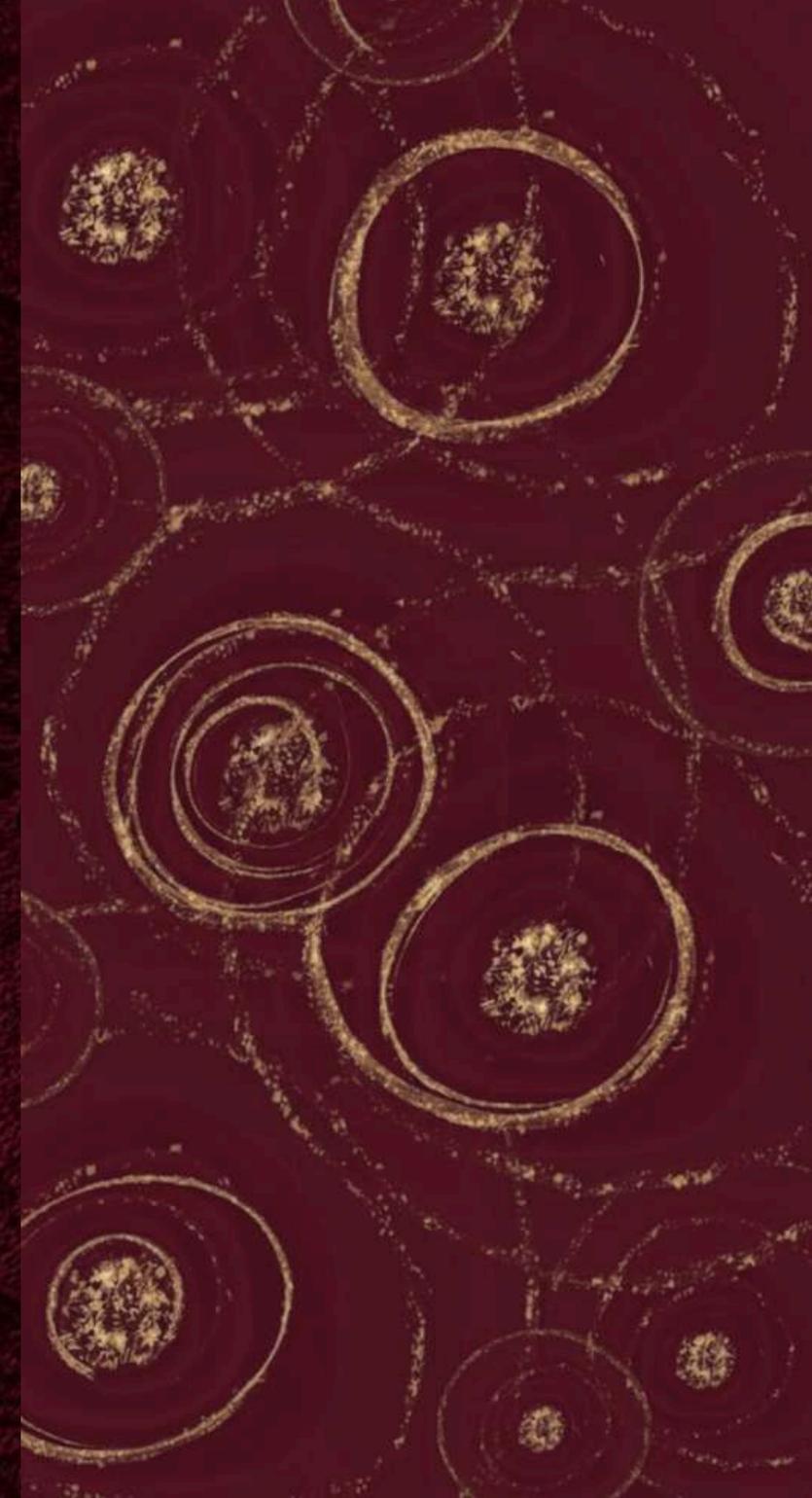
Registration fee is exclusive of 18% GST

PAYMENT DETAILS

Please note that the registration fee is exclusive of accommodation and that as long as your institution does not satisfy the 10-member delegation criteria, you will be considered an individual delegate.

Details for making the payment will be E-mailed along with portfolios. Portfolios will only be confirmed after making the payment. The payment for the same should be made within 48hrs after receiving the mail.

For more details regarding registration, kindly reach out using the contact details provided below.





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[register now](#)



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